

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
PRINCIPAL BENCH, WEST BLOCK No.2, R.K.PURAM, NEW DELHI - 110066
SINGLE MEMBER APPEAL BRANCH**

Appeal No. E/1702/2007 – SM[BR]

Date 30/03/2009

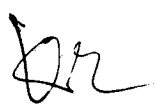
Assistant Registrar
C.E.S.T.A.T, New Delhi

To :
M/S TEJ SHOE TECH
10TH-11TH K.M. STONE, AGRA MATHURA ROAD,
ARTONI, AGRA.
M/S TEJ SHOE TECH

C.C.E. KANPUR

Appellant
Vs
Respondent

I am directed to transmit herewith a certified copy of Final order No. 273 / 2009 –SM[BR] dated 24.3.2009
passed by the Tribunal under Section 35-C(1) of Central Excises Act, 1944


Assistant Registrar
(SM Appeal Branch)

Copy to :

1. Respondent

C.C.E. KANPUR

117/7, SARVODAYA NAGAR, KANPUR 208005.

2. Adv. / Consult SHRI K.K.ANAND ADV.

A-5, [BASMENT] LAJPAT NAGAR –III
NEW DELHI 110024

3 S.D.R

4 ~~J.C.D.R.~~

5 Bar association, CESTAT, New Delhi

6 M/s. Deeparchi Publications, M-93, Marg, 46, Saket, New Delhi 110017

7 M/s Centax Publications (P) Ltd., 1512-B, Bhishm Pitamah marg, Opp. ICICI Bank of Defence Colony, New - 3

8 Excise & Customs cases, B-37, Sector -1, NOIDA - 201301 Gautam Budh Nagar, (U.P.)

9 Raghuraman's 44-B, Regal Flat, Shipra Suncity, Indirapuram - 201010, Ghaziabad, DT, U.P.

10 Nidheshak publications, I.P.Estate, new Delhi

11 Taxmann Allied Service Pvt Ltd., 21/35, West Punjabi Bagh, New Delhi - 110026

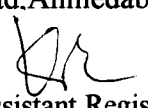
12 Commercial Laws of India Pvt Ltd Post Bag No. 1033, No.70(Old No. 88), Thvagarava Road, T. Nagar, Chennai

13 Taxindiaonline.com Pvt.Ltd, B-XI/8183, Vasant Kuni, New Delhi - 110070

14 Easy Service Tax Online Dot Com Pvt.Ltd.407A, Iscon Mall, Above Star India Bazar, Satellite Road, Ahmedabad-1

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Assistant Registrar
(SM Appeal Branch)

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
COURT NO.II

E/Appeal No.1702/2007-SM(Br)

(Arising out of order in original No.1/Commr/Tech/Rem/07 dated
13.3.07 passed by the Commissioner of Central Excise, Kanpur)

M/s Tej Shoe Tech

Appellant

Vs

CCE, Kanpur

Respondent

Appeared for Appellant : Ms. Asmita Nayak, Advocate
Appeared for Respondent : Shri S. Gautam, DR

Date of Hearing: 19.3.09

Coram: Hon'ble Mr.D.N. Panda, Judicial Member

Final Order No. 273 /2009-SM(BR)

Per D.N. Panda:

The learned Counsel appearing for the appellant submits that
the matter relates to duty amount of Rs.25,140/-.

Considering the amount to be very small, the appeal is
dismissed.

(Order dictated and pronounced in the open Court).

(D.N. Panda)
Judicial Member

MPS*